

the UPFC reserve certain vacancies for them.

Mr. Speaker: For higher posts?

Shri Shah nawaz Khan: Yes.

Port Development Programme

+

*1120. { Dr. Ram Subhag Singh:
Shri Raghunath Singh:
Shri Jaganatha Rao:
Shri Heda:
Shri Mohan Swarup:
Shri Tangamani:
Shri N. R. Munisamy:
Sardar Iqbal Singh:

Will the Minister of Transport and Communications be pleased to state:

(a) whether Government had approached the World Bank to assist our Port Development Programme;

(b) whether the World Bank has sent any team to India for studying our Port Development Projects; and

(c) the progress so far made in that regard?

The Minister of States in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). Yes Sir.

(c) A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 40].

Dr. Ram Subhag Singh: Sometime ago the Transport Minister had said that the World Bank had refused to give any loan for construction of a dry dock at Visakhapatnam. May I know whether this will also be considered by the Bank now because Visakhapatnam is included in the statement?

Shri Raj Bahadur: We approached the World Bank for loan for the development projects of the Ports, more particularly the foreign content thereof in respect of Calcutta, Bombay, Madras and Visakhapatnam ports, as also for a dry dock at Visakhapatnam and a dredger-cum-survey launching pool. The matter is under considera-

tion of the Bank. The team did at one time say that the last two items were not included in their terms of reference.

Dr. Ram Subhag Singh: What are the foreign exchange requirements for the four ports mentioned in the statement?

Shri Raj Bahadur: For all these projects, we require as much as Rs. 38,67,55,000 of foreign exchange.

Shri N. R. Munisamy: May I know whether, while visiting these four ports, the mission also went to the ports of Dharwar and Cochin?

Shri Raj Bahadur: They essentially came for these four major ports which have experienced a larger volume of traffic, for which we have to cater.

Shri Damani: May I know whether the idle capacity of the important ports has been brought under use?

Shri Raj Bahadur: So far as the ports of Bombay, Calcutta, Madras and Visakhapatnam are concerned, occasionally there might be a little idle capacity, but by and large, they keep fully busy in accordance with the volume of traffic that flows in.

Shri N. R. Munisamy: The Port Development programme envisages not the development of these 4 ports only but also of other ports like Cochin, Dharwar etc. So, why were they not taken to other ports so that they may have an idea of the overall picture of development?

Shri Raj Bahadur: We took the relative importance of the ports into consideration. Each of these ports however, has its own development programme.

पदसल

*११३१. श्री विभूति मिश्र : क्या वास्तु तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पदसल को साफ करने का कोई नया तरीका निकाला है ; और

(ख) यदि हाँ, तो वह क्या है ?

शुवि उपसंत्री (श्री श्री० बें० कृष्णप्पा) :

(क) तथा (ख). सभा की टेबिल पर एक विवरण रस दिया गया है। [देखिये परिशिष्ट ४, अनुसूच संख्या ४१]

श्री विभूति मिश्र : इस विवरण में लिखा है :

“श्यामल रंग को दूर करने के टेक्नीक में पटसन निकलने के तुरन्त बाद ही तन्तु को इमली के रस में घोना शामिल है। मैं जानना चाहता हूँ कि क्या यह रस बाजार में बिकता है और इमली के किस रस में घोना जाना चाहिये ?

श्री श्री० बें० कृष्णप्पा : श्यामल रंग को दूर करने के वास्ते इमली के रस में उसको घोना चाहिये।

श्री विभूति मिश्र : कलकत्ता में ज्यूट का भाव २८ रुपया है जबकि बिहार में १५ और १६ रुपया ही है। बिहार में जो दाम कम हैं क्या ये कुछ सफाई इत्यादि की वजह से हैं या किसी और जह से ? क्या कारण है कि बिहार में ज्यूट के दाम इतने कम हैं ?

श्री श्री० बें० कृष्णप्पा : इमली के रस में घोना जाये तो दो रुपया ज्यादा मिलेंगे ग्राइडनरी के मुकाबले में ?

श्री विभूति मिश्र : मेरा प्रश्न यह था कि क्या कारण है कि कलकत्ता में भाव २८ रुपया है जबकि बिहार में १५ और १६ रुपया ही है ? बिहार में इतने कम भाव होने के क्या कारण हैं ?

Shri M. V. Krishnappa: It is due to transport difficulties and other reasons.

श्री विभूति मिश्र : मैं एक बात पूछना चाहता हूँ

अध्यक्ष महोदय : मैं सारी चीजें जानता

I cannot allow more than three supplementary questions on this small matter. What if there is a difference? He has brought it to the notice of the House and the Minister.

Shri Bibhuti Mishra: The Minister replied that due to transport; from Bihar to Calcutta, the transport charge is only Re. 1 per maund but what is the reason for this difference of Rs. 12?

Mr. Speaker: The hon. Member wants to take advantage of the opportunity he has for putting supplementary questions to convince the Minister that he has to purchase or do something in Bihar and not in Calcutta etc. I cannot allow this. Hon. Members can only elicit information and not argue with the Minister during question hour.

Shri Bibhuti Mishra: On a point of order, Sir. I want to know this. The hon. Minister said that there is such a vast difference in price. He must convince the House why there is such a vast difference.

Shri M. V. Krishnappa: There may be a wide difference. But the hon. Member wants to know the reason for this difference between Bihar and Calcutta and the original question he put was about retting of jute. I am prepared to answer his question provided separate notice is given.

Mr. Speaker: The hon. Member has put down a question here whether Government have found out a new method of retting jute. The hon. Minister has given the information. But the hon. Member wants to say that either there is a cheaper method or a better method by which things could be done cheaper. That is a matter for a separate question or separate discussion and not here. He cannot convince the Minister and he won't be convinced. I am talking relatively; the hon. Member wants to convince the hon. Minister and the hon. Minister wants to convince the hon. Member.

Shri Bihari Mishra: I wanted to ask this because he said that there are transport difficulties. The transport charges from Bihar to Calcutta is only Re. 1 but the Minister says that there is a difference of Rs 12. Why is it so? I want to know this.

Shri Damani: The quality might be different.

Mr. Speaker: Order, order. I am exceedingly sorry that hon. Members are not treating this as Parliament House but as something where everyone can speak without being called. I will not call Shri Damani during the rest of this hour today. He should not make me to be a little too hard upon him.

Homoeopathic System of Medicines

+
*1132. { Shri S. C. Samanta:
 Shri Subodh Hasda:

Will the Minister of Health be pleased to state:

(a) whether there is any proposal to appoint an adviser on the Homoeopathic system of Medicine; and

(b) how far the Homoeopathic system has been taken up in earnest by various State Governments?

The Minister of Health (Shri Karmarkar): (a) No Sir

(b) This is a matter of opinion

Shri S. C. Samanta: My question was: how far the Homoeopathic system has been taken up in earnest by various State Governments and the Minister's reply is that this is a matter of opinion.

Shri Karmarkar: Yes; this is a matter of opinion.

Shri S. C. Samanta: I want to know what opinion I have expressed when I asked that question as to how far they have taken it up in earnest.

Shri Karmarkar: We are not sitting here in judgment over the State Gov-

ernments or to conduct an enquiry into their mental earnestness. But they have sent up certain proposals. As to how far they are earnest in the promotion of homoeopathy, they are entitled to have their own opinion and we are entitled to have our own opinion.

Mr. Speaker: What is wanted is this. The earnestness may be in the mind but it must show itself in action. I think the hon. Member wants to know whether they have recognised the homoeopathic system, whether they have opened homoeopathic dispensaries, or encouraged homoeopathic medicines etc. in any manner or not.

Shri Karmarkar: That is a question for specific information for which I should like to have notice; the financial assistance given etc.

Shri S. C. Samanta: I wanted to know whether such institutions have been encouraged in the States, whether charitable dispensaries have been encouraged. I wanted to know all these.

Mr. Speaker: Then why should he put so vague a question whether they are earnest and all that? He could as well have asked what kind of assistance is given to the dispensaries etc. The hon. Member puts a vague question and gets a vague answer.

Shri M. L. Dwivedi: Is it open to the hon. Minister to give a vague reply, Sir?

Mr. Speaker: It is equally vague

Shri T. N. Singh: In earnest only means, so far as we could understand the language, whether they have taken it seriously, whether any real or serious effort has been made by the State Governments in this regard or not. That is the question. To say that it is a matter of opinion—I cannot understand how that reply can be said to be a reply.

Mr. Speaker: Hon. Members are involving themselves and the House in all this interpretation. The hon. Member asks whether they have